

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH
214. IA/2641/2024 IA/1575/2024 IA/266/2024 IA/3166/2024 In
C.P. (IB)/163(MB)2023

IN THE MATTER OF

Phoenix Arc Private Limited ... Petitioner
VS
Precision Realty Developers Private Limited ... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 08.07.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the Respondent:

ORDER

Adjourned to **25.07.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Manish Tiwari/